

the cost thereof, bonus, cycle allowance, tool allowance, increments, LTC, effective holidays etc. should be allowed retrospectively.

7. Stay of transfer of work of maintenance/construction of civil aerodromes, runways etc from CPWD to National Airport Authority pending settlement to be arrived at under the Industrial Disputes Act, 1947 for transfer of workmen alongwith the work to the National Airport Authority.

#### **Entry of M.N.Cs. in Seed Production**

176. SHRIMATI GEETA MUKHERJEE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the multinational companies like Hindustan Lever and Sandoz (India) are permitted to take up the production of High Yielding Variety (HYV) cereal seeds; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b). So far licence has been given in February, 1987 only to M/s Hindustan Lever Limited for the establishment of a new undertaking for the manufacture of 20,000 tonnes per annum of hybrid/high yielding variety seeds.

#### **Panel on Safety Measures in Mines**

177. SHRIMATI GEETA MUKHERJEE: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to constitute a panel comprising of Member of Parliament and experts to probe safety measures in mines;

(b) if so, the composition of the panel; and

(c) the terms of reference and the date when it is to submit its report?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) No, Sir.

(b) and (c). Do not arise.

#### **Construction of TV Centre in Imphal**

178. SHRI N. TOMBI SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the progress made in the construction of the television Centre in Imphal;

(b) whether any time has been fixed for the commissioning of the Centre;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA): (a) Work on the construction of 100m high RCC-cum-Steel tower and transmitter building at Imphal has been completed. Construction of studio building is in progress. Transmitter and associated auxiliary equipment have been received.

(b) and (c). Yes, Sir. TV centre (1 KW TV transmitter and Programme Production Centre) at Imphal is expected to be commissioned into service during 1987-88.

(d) Does not arise.

#### **Assistance for Development of Towns in Manipur**

179. SHRI N. TOMBI SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government of Manipur has been given separate funds for the development of the State capital, Imphal;

(b) if so, the details thereof;

(c) whether Government propose to

extend financial assistance for the development of other municipal towns in the State;

(d) whether any proposal has been received from the State Government in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). An amount of Rs. 500 lakhs has been provided for the development of the State capital, Imphal, in the Seventh Five Year Plan.

(c) Funds have been provided for two towns in the State. viz Kakching and Jiribam, under the Integrated Development of Small and Medium Towns Scheme in the Sixth Five Year Plan.

(d) and (e). During the Seventh Five Year Plan again one town has been allocated for funding under the Integrated Development of Small and Medium Towns Scheme in Manipur. The State Government have, however, requested to cover two towns, one from the plain areas and the other from the hill area, under the Scheme without increasing the financial allocation under the Scheme for the State. The proposal is under examination of the Government.

Besides, Imphal, Jiribam, Lamali and Sekmal have been selected for coverage under the Urban Basic Services Scheme.

#### **Night Landing Facilities at Imphal Airport**

180. SHRI N. TOMBI SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the progress made in the installation of night landing and Instrument landing facilities at the Imphal airport;

(b) whether Government propose to expand the airport building at Imphal to enhance facilities to passengers; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM. (SHRI JAGDISH TYTLER): (a) The Instrument Landing System has been commissioned in May, 1987 at Imphal Airport. It will help operations in bad weather. At present, there is no proposal to make this airport suitable for night operations.

(b) and (c). There is a proposal to expand the existing Terminal Building to provide better facilities. Subject to availability of resources, the work is likely to be taken up in the year 1988-89.

#### **Import of Fishing Trawlers**

181. SHRI T. BALA GOUD: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of fishing trawlers imported during the last three years;

(b) the cost of import of such trawlers;

(c) whether the imported fishing trawlers are not allowed for shrimp fishing, so as to protect the shrimp resources;

(d) whether it is a fact that these trawlers are involved in shrimp fishing, violating the terms of import licence; and

(e) if so, the corrective steps taken or proposed?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The number of deep sea fishing trawlers (20 meter and above overall length) imported during the last three years is 30.

(b) The cost of import of such trawlers varied depending on the source, type and specifications of the vessels. However, the